

>15.46 hrs.

• **SCHEDULED CASTES AND SCHEDULED TRIBES (RESERVATION OF VACANCIES IN POSTS AND SERVICES) BILL, * 2004**

Title: Introduction of the Scheduled Castes and Scheduled Tribes (Reservation of Vacancies in Posts and Services) Bill, 2004.

SHRI RAMDAS ATHAWALE (PANDHARPUR): Sir, I beg to move for leave to introduce a Bill to provide for reservation of vacancies for the members of scheduled castes and scheduled tribes in posts and services under the control of the Government of India or of a State Government and in all statutory authorities and autonomous bodies receiving money from the Government of India or of a State Government and for providing punishment for violation of reservation policy and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for reservation of vacancies for the members of scheduled castes and scheduled tribes in posts and services under the control of the Government of India or of a State Government and in all statutory authorities and autonomous bodies receiving money from the Government of India or of a State Government and for providing punishment for violation of reservation policy and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI RAMDAS ATHAWALE : I introduce** the Bill.
